

2.O.A. NO. 060/00739/2014

Ajit Singh Vs. U.O.I. & Others

28.08.2014

Present: Mr. Mukesh Kumar Bhatnagar, counsel for the applicant

1. After arguing for some time, learned counsel for the applicant states that he may be allowed to withdraw the O.A., with liberty to file it afresh, with better particulars.
2. Ordered accordingly.

(UDAY KUMAR VARMA)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

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